

[English]

### Conversion of Ghazipur-Jaunpur Rail Line

54. SHRI RAM SAGAR (Saidpur): Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to convert Ghazipur-Jaunpur (via Aurihar) meter gauge railway line into broad gauge to improve the situation of transport and attract the entrepreneurs;

(b) if so, the details of steps taken in this regard; and

(c) if not, the alternative steps Government propose to take to improve rail transport in the area?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). Only Aunrihar-Ghazipur-Chhapra MG section has

been approved for conversion to BG. In this area Varanasi-Bhatni MG has been converted to BG and opened recently. This should considerably improve railway facilities in the area.

### Industrial Growth Centres in Jammu and Kashmir

55. SHRI JANAK RAJ GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have sanctioned some industrial growth centres in Jammu and Kashmir; and

(b) the funds sanctioned for these industrial growth centres and the progress made so far?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Yes, Sir. Under the New Growth Centre Scheme Government have sanctioned two growth centres in Jammu and Kashmir, which are as below:—

<i>Sl. No.</i>	<i>Name of Growth Centre</i>	<i>District</i>
1	2	3
(1)	Sambha	Jammu
(2)	Canderbal	Sri Nagar

Central Government have not released funds for any growth centre sanctioned under this scheme including those in J & K so far.

[Translation]

### Shifting of Coal Headquarters in Bihar

56. SHRI DASAI CHOWDHARY: Will the Minister of ENERGY be pleased to state:

(a) whether the headquarters of coal

industry in Bihar is outside that State;

(b) if so, the reasons therefor; and

(c) the time by which Government propose to shift it to Bihar and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). Most of the nationalised coal mines in Bihar are man-

aged by Central Coalfields Limited and Bharat Coking Coal Limited with headquarters in Bihar at Ranchi and Dhanbad respectively. A few nationalised coal mines in Bihar are also under Eastern Coalfields Limited with headquarters at Sanatoria (West Bengal). All these three coal companies are subsidiaries of Coal India Limited which is a holding company with headquarters at Calcutta.

In addition to these three subsidiaries mentioned above, there are four other subsidiaries of Coal India Limited namely Central Mine Planning and Design Institute Limited with headquarters at Ranchi, Western Coalfields Limited with headquarters at Nagpur, South Eastern Coalfields Limited with headquarters at Bilaspur and Northern Coalfields Limited with headquarters at Singrauli.

At present there is no proposal to shift the headquarters of Coal India Limited from Calcutta to any other place.

[English]

**Taking over of Railway Computerisation from Computer Maintenance Corporation Ltd.**

57. SHRI PHOOLCHAND VERMA:  
SHRI SHANKERSINH  
VAGHELA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to take over the task of computerisation of the railway passenger reservation system from the Computer Maintenance Corporation Limited;

(b) if so, the details thereof; and

(c) the precise advantage likely to accrue to the Railways in taking over the work from

the Computer Maintenance Corporation Limited?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). CMC are maintaining the four Passenger Reservation Systems at Delhi, Bombay, Calcutta and Madras. At the fifth location, viz., Secunderabad, hardware is being maintained by ECIL, a Public Sector undertaking and software by CRIS (Centre for Railway Information Systems). As a long term policy, Railways would like to have 'In house' maintenance of software which provides greater flexibility in carrying out modifications to software and is also likely to be more economical.

**Setting up of Gas Based Power Plants in Maharashtra**

58. SHRI UTTAM RATHOD:  
SHRI PRAKASH V. PATIL:

Will the Minister of ENERGY be pleased to state:

(a) the details of project reports submitted to Union Government by Maharashtra Government for setting up more gas based power plants in State;

(b) whether these schemes have been approved and whether the required natural gas would be made available for the projects from the offshore oilfields near Bombay; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The details of the Project Reports for setting up more gas-based power plants in the State of Maharashtra received from the State authorities and their present status are given in the statement below.